

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 325 of 2020

Pravin Dubey @ Gauran Kumar Dubey... Appellant
...
-V e r s u s-
1.State of Jharkhand,
2.Bihari Ram Respondents
...

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellant : Mr. Sheo Kumar Singh, Advocate.
For the State : Mr. Sanjay Kumar Srivastava, APP.
...

04/08.07.2020

1. Learned counsel for the appellant shall file the requisites of notice, in limitation application (I.A. No. 3903 of 2020) and appeal, under registered cover with A/D and under ordinary process, for service upon Respondent No.2, at the earliest,
2. Office to list the appeal thereafter.

(AMITAV K. GUPTA, J.)